## Annex – IX: Commercial Data Quality Index

S. N o.	Paramet ers	Total Weighta ge	Attributes	Measurement Criteria	Individual Attribute Weightage
			Address	Minimum length 5 (total number of letters of the alphabet/characters) and junk not allowed [words like 'Same as above', 'null', '#NA', 'zzzzz', 'none', 'abcde', only special characters (such as \$, * etc.) are not allowed]	3
1	Address	15	City	Valid city/town/district of India*	3
			Pin Code	State	3
			State	State Code as per Data Submission Guide	3
			Address	3	
		20			2
	Borrowe r		CIN / PAN / TIN / Service	Atleast 1 Valid Identifier, PAN Format check / TIN / Service tax number as per	10
2			Class of		2
			Industry		2
			Constitutio		4
	Relation ship	20 or 30 (if guarantor segment informati on is not reported)	Address	of the alphabet/characters) and junk not allowed [words like 'Same as above', 'null', '#NA', 'zzzzz', 'none', 'abcde', only special characters (such as \$, * etc.) are	2 or 3 (3 if guarantor segment information is not reported)
			-	Valid city/town/district of India	2 or 3 (3 if guarantor segment information is not reported)
3			Passport		5
					2 or 3 (3 if guarantor segment information is not reported)
			State	State Code as per Data Submission Guide	2 or 3 (3 if guarantor segment information is not reported)

	1	ı	1		
			Relationshi p + Related Type	Quality to be performed in line with the RBI circular dated October 14, 2021 on mandatory reporting of Related Party.  Valid Catalogue value excluding 60 (Others) in context of legal constitution; All Related party have a relationship with the Borrower. This Relationship value is based on the legal constitution of the Borrower. For example: For Legal constitution 11 (Private Ltd ), the Allowed Relationship values in RS Segments are 10 – Shareholder, 11–Holding Company, 12 – Subsidiary company, 51- promoter director, 52 – Nominee Director, 53-independent director, 54- Director Since resigned, 56- Other Director. Relationship type Data Quality would be evaluated as per data submission Guide	5 or 10 (10 if guarantor segment information is not reported)
			Telephone	Valid phone with STD Code or Mobile Number	2 or 3 (3 if guarantor segment information is not reported)
		10 (In case member is not reporting Guaranto r for atleast 1 trade, then the	Address	Minimum length 5 (total number of letters of the alphabet/characters) and junk not allowed [words like 'Same as above', 'null', '#NA', 'zzzzz', 'none', 'abcde', only special characters (such as \$, * etc.) are not allowed]	3
			City	Valid city/town/district of India	2
			PAN/CIN/ Passport /DIN	Valid PAN / CIN / Passport /Directors Identification Number	3
4	Guarant or	GS Segment weightag e will be 0. The 10% weightag e will be added in the Relations hip segment)	Pin Code + STATE Code	Borrower. For example: For Legal constitution 11 (Private Ltd.), the Allowed Relationship values in RS Segments are 10 – Shareholder, 11–Holding Company, 12 – Subsidiary company, 51- promoter director, 52 – Nominee Director, 53- independent director, 54- Director Since resigned, 56- Other Director. Relationship type Data Quality would be evaluated as per data submission Guide  Valid phone with STD Code or Mobile Number  Minimum length 5 (total number of letters of the alphabet/characters) and junk not allowed [words like 'Same as above', 'null', '#NA', 'zzzzz', 'none', 'abcde', only special characters (such as \$, * etc.) are not allowed]  Valid city/town/district of India  Valid PAN / CIN / Passport /Directors Identification Number  Valid 6 digit post code applicable for the State code furnished. Both to be valid  Valid Credit Type as per Data Submission Guide excluding 9999 (Others)  Accurate Reporting of all Asset Class (SMA 0,1,2; Doubtful-1,2,3) or Valid DPD Reporting  Valid Date (DDMMYYYY) + applicable cross validation with Reporting Date for	2
	Credit Facility	35	Credit Type	Submission Guide excluding 9999	8
5			Asset Classificati on /DPD	(SMA 0,1,2; Doubtful-1,2,3) or Valid	8 or 11 (11 for entities on whom extant instructions on Wilful Defaulter is not applicable)
			Facility / Loan Activation /	cross validation with Reporting Date for	3

	Sanction Date		
	Suit Filed	Suit Filed Related Data Reporting	3
	Wilful Default	Reporting of Wilful default as per data submission Guide	3 or 0 (0 for entities on whom extant instructions on Wilful Defaulter is not applicable)
	Account Status	Reporting of Account Status as per data submission Guide	10
	100		

- \* Note: CICs to adopt the following validation approach for 'City' attribute:
  - (i) Length check minimum 3 and maximum 40 with special characters and alphanumeric values allowed.
  - (ii) Validate City name against the junk values created by all CICs based on historical data reported by CIs. Such list may also be circulated amongst all CIs so that they are aware of such junk values which may lead to reduction in DQI score.